GOVERNMENT OF INDIA HEAVY INDUSTRIES AND PUBLIC ENTERPRISES LOK SABHA

UNSTARRED QUESTION NO:871 ANSWERED ON:04.08.2011 SALE OF STAKE IN PSUs Mahato Shri Narahari;Roy Shri Nripendra Nath

Will the Minister of HEAVY INDUSTRIES AND PUBLIC ENTERPRISES be pleased to state:

(a) whether a high level committee set up by the Government has mooted a proposal to sell the small and under performing Public Sector Undertakings (PSUs) in the country;

(b) if so, the details thereof;

(c) whether the Government proposes to merge the small and under performing PSUs with profit earning PSUs rather than selling them;

(d) if so, the details thereof; and

(e) if not, the reasons therefor?

Answer

THE MINISTER OF HEAVY INDUSTRIES & PUBLIC ENTERPRISES (SHRI PRAFUL PATEL)

(a) & (b) There is no specific proposal to sell the small and under performing Central Public Sector Enterprises(CPSEs) in the country or to merge such CPSEs with other CPSEs. The recommendations of Board for Reconstruction of Public Sector Enterprises (BRPSE) are submitted to the Government from time to time for revival of CPSEs through disinvestment or a joint venture partner.

(c) to (e) Government have established Board for Reconstruction of Public Sector Enterprises in 2004, inter alia, to recommend/explore all options including merger of sick CPSEs with profit earning CPSEs for revival/ restructuring of sick CPSEs. During the last three years, Government, on the recommendation of BRPSE has approved the transfer of Bharat Refractories Limited, Salem Unit of Burn Standard Company Limited to Steel Authority of India Limited and merger of Braithwaite, Burn & Jessop Company Limited and the Bharat Bhari Udyog Nigam Limited.